GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO. 3528 TO BE ANSWERED ON 21.12.2015

INTELLECTUAL PROPERTY RIGHTS

3528. SHRI PONGULETI SRINIVASA REDDY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has implemented any programme for creating awareness of Intellectual Property Rights (IPR) in the Micro, Small and Medium Enterprises (MSMEs) sector;
- (b) if so, the details thereof including the extent to which the MSME sector is likely to be benefited therefrom;
- (c) whether the Government proposes to set up any Intellectual Property Facilitation Centre for MSME sector in the country; and
- (d) if so, the details thereof including the number of MSMEs provided with grants for grant of patents during each of the last three years and the current year?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH)

(a)&(b): Office of the Development Commissioner (MSME), Ministry of Micro Small and Medium Enterprises (MSME) is implementing a scheme "Building Awareness on Intellectual Property Rights (IPRs)" for MSMEs, to enhance the competitiveness of the Micro, Small and Medium Enterprises (MSMEs) sector, under the National Manufacturing Competitiveness Programme (NMCP). The objective of the scheme is to enhance awareness of MSMEs about IPRs to take measure for protecting their ideas and business strategies. The MSME sector is benefited therefrom through various activities such as: Awareness/Sensitization Programmes; Clusters/Groups **Pilot Studies** for Selected of Industries: Seminars/Workshops; Specialized Training; Assistance for Grant on Patent/GI Registration, Setting up of IP Facilitation Centre & Interaction with International Agencies.

(c)&(d): Under the scheme provision, thirty one (31) Intellectual Property Facilitation Centres (IPFCs) for MSME Sector have been set up in the country to facilitate MSMEs. Since it is a demand driven scheme, one MSME has been provided grants for grant of patent during the last three years including the current year.
